

O.A. 914/04

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 17.03.05

Applicant is
absent on call.

On the prayer of
Mr. R.C. Rath, Sr. Counsel
the matter is
adjourned to 19/04/05
for counter.


17/3/05
REGISTRAR

Counter not filed
by Registrar
18/4/05

Order dt. 19/04/05

Applicant is
absent on call.

On the prayer of
Mr. R.C. Rath, U.
Sr. Counsel the
matter is
adjourned to 20/06/05
for filing of counter.


19/4/05
REGISTRAR

Counter not filed,
by Registrar
19/4/05

Order dated 31.3.2006

On hearing the learned
counsel of both sides, it seems
that the applicant has obtained
the relief otherwise during
pendency of this case. Accordingly,
the O.A. has become infructuous
and is disposed of.


Chairman